

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8817/2015

RAM VEER SINGH & ANR.

Appellants

VERSUS

DISTRICT INSPECTOR OF SCHOOLS,
MUZAFFARNAGAR & ORS.

Respondents

I.A. No.214320/2026-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

C.A. No. 8819/2015 (III-A)

Date : 17-09-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. R. P. Gupta, AOR

Mr. Divyanshu Sahay, Adv.
Mr. Srikant Singh, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.
Mr. Annpurna, Adv.
Mr. Ashish Pandey, AOR
Mr. Md. Noor Alam, Adv.
Mr. Akhil Pradhan, Adv.
Mr. T Harish Kumar, Adv.

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Ms. Richa Attrey, Adv.
Ms. Divya Arya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Time to file affidavit in terms of the earlier order is extended by two weeks.
2. Relist the appeals after three weeks.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)